

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)**

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)
: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.02.2024 AT 01:30 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/34/9/AMR/2021		9 of IBC	Sidhvi Infrastructure Projects Ltd Vs Devi Engineering and Constructions Pvt Ltd

ORDER

Mr. M. Maharshi Viswaraj, Ld. Counsel for the OC and Mr. N. Vinesh Raj,
Ld. Counsel for the CD present. For physical hearing, list the matter on
26.04.2024

Sd/-

**SANJAY PURI
MEMBER (TECHNICAL)**

Sd/-

**RAJEEV BHARDWAJ
MEMBER (JUDICIAL)**